

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 355
TO BE ANSWERED ON 03RD FEBRUARY, 2017**

NATIONAL FUND FOR BPL PEOPLE

355. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to set up a National fund in order to bear all the expenses of patients living below the poverty line and suffering from cancer and other cardiac diseases;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) to (c): The Rashtriya Arogya Nidhi (RAN) has been set up for providing for financial assistance to patients, living below poverty line who are suffering from major life threatening diseases, to receive medical treatment at any of the super specialty Government hospitals / institutes or other Government hospitals as per guidelines of the Scheme. The financial assistance to such patients is released as a one time grant, to the Medical Superintendent of the hospital in which the patient is receiving treatment. Financial powers have been delegated to the Medical Superintendents/Directors of some selected hospitals/institutes to sanction financial assistance up to Rs. 2,00,000/- in each eligible case reporting for treatment in their respective Hospital/Institute and upto Rs. 5,00,000/- in emergency cases. For all other cases, where the amount of treatment exceeds Rs.2.00 lakh, the hospitals refer the cases to the RAN headquarters for sanction of financial assistance.